

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/9280/2025 BLAPL/3649/2025	GURUPRASAD MALLICK @ MITU @ GURUPRASAD MALLIK VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /57 /2025 J.M.F.C.,JATNI(Khordha) GR/0000086/2025
2	D-BLAPL/9839/2025 BLAPL/3650/2025	NAZIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /7 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000052/2025
3	D-BLAPL/9842/2025 BLAPL/3651/2025	NARGISH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /7 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000052/2025
4	D-BLAPL/9783/2025 BLAPL/3652/2025	ADHIKARI MAHAKUD VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000004/2025
5	D-BLAPL/9949/2025 BLAPL/3653/2025	AJU @ CHENTI @ CHATURBHUJA NAIK VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /35 /2023 J.M.F.C.,TELKOI(Kendujhar) GR/0000034/2023
6	D-BLAPL/9734/2025 BLAPL/3654/2025	SANIA @ PABITRA DALEI @ PABITRA MOHAN DALEI VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	DASPALLA /221 /2023 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000193/2023
7	D-BLAPL/9879/2025 BLAPL/3655/2025	DAS RABI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR TOWN /53 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000294/2025
8	D-BLAPL/9640/2025 BLAPL/3656/2025	LAXMIDHAR PARIDA VS STATE OF ODISHA	BISHNU BRATA SINGH VS	KHAIRA /126 /2023 A.D.J., SORO(Baleshwar) ST/0000521/2023
9	D-BLAPL/9987/2025 BLAPL/3657/2025	PURNA CHANDRA BHARASAGAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000052/2024
10	D-BLAPL/9989/2025 BLAPL/3658/2025	PRAKASH PRADHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000052/2024
11	D-BLAPL/9843/2025 BLAPL/3659/2025	ASRAF ALLI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /6 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000050/2025

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12	D-BLAPL/9845/2025 BLAPL/3660/2025	MANIK SISA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /21 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000049/2025
13	D-BLAPL/9982/2025 BLAPL/3661/2025	AKHTAR HUSSAIN KHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KEONJHAR TOWN /142 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K) GR/0000414/2025
14	D-BLAPL/9966/2025 BLAPL/3662/2025	RAMA @ RAMA CHANDRA RAUT VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BALUGAON P.S. /151 /2022 A.D.J.,KHURDA(Khordha) ST/0000048/2024
15	D-BLAPL/8329/2025 BLAPL/3663/2025	YOGENDAR RAM VS UNION OF INDIA	MD. RIAZ VS	/ /0 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000018/2024
16	D-BLAPL/9985/2025 BLAPL/3664/2025	DUKHABANDHU MAHAPATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MAHABIROD /177 /2024 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000040/2024
17	D-BLAPL/8421/2025 BLAPL/3665/2025	MIHIR SAHU @ MILU VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH SADAR /227 /2022 A.D.J.,BARGARH(Bargarh) CT/0000005/2023
18	D-BLAPL/9209/2025 BLAPL/3666/2025	SK. SHARUK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /158 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000007/2025
19	D-BLAPL/9379/2025 BLAPL/3667/2025	RAGHUNATH HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000004/2025
20	D-BLAPL/9993/2025 BLAPL/3668/2025	AMIT KUMAR SAHA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-3 /179 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000047/2025
21	D-BLAPL/9483/2025 BLAPL/3669/2025	ROSHAN MAJHI @ ROSAN MAJHI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /33 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000140/2025
22	D-BLAPL/9995/2025 BLAPL/3670/2025	SAMUEL CYRIL LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-19 /209 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003412/2024
23	D-BLAPL/9897/2025	TRINATH BEHERA @ GAYA BEHERA	SAUBHAGYA KETAN NAYAK	GOLANTHARA (BERHAMPUR) /106 /2025

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	BLAPL/3671/2025	VS STATE OF ODISHA	VS	J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000373/2025
24	D-BLAPL/9976/2025 BLAPL/3672/2025	GOPARANJAN PRUSTI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	PATNAGARH /176 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000743/2024
25	D-BLAPL/9977/2025 BLAPL/3673/2025	GOPARANJAN PRUSTI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	LATHOR /143 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000748/2024
26	D-BLAPL/9979/2025 BLAPL/3674/2025	GOPARANJAN PRUSTI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	PATNAGARH /208 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000873/2024
27	D-BLAPL/10022/2025 BLAPL/3675/2025	AMIT KUMAR VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SECTOR-15 /98 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000044/2025
28	D-BLAPL/10077/2025 BLAPL/3676/2025	RABINDRA POWER VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PATNAGARH /208 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000873/2024
29	D-BLAPL/9986/2025 BLAPL/3677/2025	MIHIR PRADHAN @ MIHIRA PRADHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PATTAPUR (DIGAPAHANDI) /152 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000016/2025
30	D-BLAPL/8827/2025 BLAPL/3678/2025	MOHAN KUMAR DURIT VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	ATTABIRA /355 /2024 SPECIAL JUDGE (POCSO), BARGARH(BARGARH) Spl/0000043/2024
31	D-BLAPL/9745/2025 BLAPL/3679/2025	RAJESH KUMAR KAR @ RAJA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BHARATPUR PS /784 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000643/2024
32	D-BLAPL/9930/2025 BLAPL/3680/2025	NAKHIA PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /138 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0000288/2025
33	D-BLAPL/9938/2025 BLAPL/3681/2025	PINTUNA PRADHAN @ KANHA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /89 /2025 DISTRICT & SESSIONS JUDGE,BHUBANESWAR TR/0000127/2025
34	D-BLAPL/9951/2025 BLAPL/3682/2025	RANJIT NAYAK VS	PRASANTA KUMAR JENA VS	PLANTSITE /263 /2016 S.D.J.M.,PANPOSH(Sundargarh)

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35	D-BLAPL/9970/2025 BLAPL/3683/2025	STATE OF ODISHA SAMUEL CYRIL LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	GR/0001478/2016 SECTOR-3 /291 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003549/2024
36	D-BLAPL/10013/2025 BLAPL/3684/2025	JAYA GHADEI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000571/2024
37	D-BLAPL/10018/2025 BLAPL/3685/2025	KUNDAN SAHA @ SAH VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SECTOR-15 /136 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000045/2025
38	D-BLAPL/10019/2025 BLAPL/3686/2025	PRADEEP JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /303 /2024 S.D.J.M.,KHURDA(Khordha) GR/0001121/2024
39	D-BLAPL/10038/2025 BLAPL/3687/2025	DILLIP NAYAK @ DILLIP NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHUBAN /444 /2024 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000434/2024
40	D-BLAPL/7164/2025 BLAPL/3688/2025	GUDDU @ SUDARSHAN NAHAK VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	HINDOL /196 /2024 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000233/2024
41	D-BLAPL/10073/2025 BLAPL/3689/2025	RABINDRA POWER VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	LATHOR /143 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGAR GR/0000748/2024
42	D-BLAPL/9058/2025 BLAPL/3690/2025	PAPUNA NAIK VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	MARKAT NAGAR /137 /2021 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000096/2021
43	D-BLAPL/9923/2025 BLAPL/3691/2025	MANGALSAI SABAR VS STATE OF ODISHA	JIBAN RANJAN DASH VS	KEGAON /5 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000028/2025
44	D-BLAPL/8908/2025 BLAPL/3692/2025	KEDARNATH DHAL VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /70 /2025 J.M.F.C.,BEGUNIA(Khordha) GR/0000068/2025
45	D-BLAPL/9357/2025 BLAPL/3693/2025	NARESH MUNDA VS STATE OF ODISHA	SUREDRA MOHANTY VS	SASON /263 /2024 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000075/2025

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46	D-BLAPL/9371/2025 BLAPL/3694/2025	PRAKASH RANJAN SETHY VS STATE OF ODISHA	ABHIMANYU KHATUA VS	BHUBAN /409 /2023 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000044/2024
47	D-BLAPL/9403/2025 BLAPL/3695/2025	LAXMAN BISWAL @ LITU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KEONJHAR TOWN /3 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D) GR/0000008/2025
48	D-BLAPL/9116/2025 BLAPL/3696/2025	MUNNA LAL VS UNION OF INDIA (NCB)	PRADEEP DHINGRA VS	NCB BHUBANESWAR /8 /2021 2ND A.D.J.,CUTTACK(Cuttack) Spl/0000024/2021
49	D-BLAPL/10078/2025 BLAPL/3697/2025	RABINDRA POWER VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PATNAGARH /176 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(D) GR/0000743/2024
50	D-BLAPL/9732/2025 BLAPL/3698/2025	KUNDAN SAHA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SECTOR-15 /33 /2024 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0000721/2024
51	D-BLAPL/9242/2025 BLAPL/3699/2025	NANDA @ BAPUNI NAIK VS STATE OF ODISHA	SIMSON JENA VS	MANCHESWAR P.S. /465 /2021 A.D.J.,BHUBANESWAR(Khordha) CT/0000160/2022
52	D-BLAPL/9265/2025 BLAPL/3700/2025	ARSAD SIDDIQUE VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /248 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000928/2024
53	D-BLAPL/9308/2025 BLAPL/3701/2025	DIPUN @ SARBESWAR JENA VS STATE OF ODISHA	SANJIT MISHRA VS	KUJANGA /265 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000060/2024
54	D-CMAPL/12745/2025 CMAPL/114/2025	BIMALA HALAN VS STATE OF ODISHA	SIDDHANT SARANGI VS	// () //
55	D-CMAPL/12500/2025 CMAPL/115/2025	NRUSINGHA PRASAD SUNDARAY VS KAIKEI SUNDARA @ BAIDEHI	ADV. VS	// () //
56	D-CMAPL/13394/2025 CMAPL/116/2025	HADIBANDHU DAS VS STATE OF ODISHA	ADV VS	// () //
57	D-CMP/11122/2025	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	//

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	CMP/510/2025	VS CHIEF MANAGER, PUNJAB AND SIND BANK, KHURDA	VS	A.D.J.,BHUBANESWAR(Khordha) Fao/0000002/2019
58	D-CMP/13126/2025 CMP/511/2025	SANTOSH KUMAR TRIPATHY VS M/S. SHREE JAGANNATH HANDLOOM PVT. LTD., BOUDH	PRASANNA KUMAR MISHRA VS	// CIVIL JUDGE (SD),BOUDH(Baudh) CS/0000096/2018
59	D-CMP/13164/2025 CMP/512/2025	UMAKANTA ACHARYA VS NIBEDITA BOSE	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000159/2024
60	D-CONTC/13035/2025 CONTC/1658/2025	GOUTAM RAKSHIT VS SABYASACHI PANDA,SUB-COLLECTOR,JHARSUGUDA	ADV. VS	// ()
61	D-CONTC/13058/2025 CONTC/1659/2025	BIJAYALAXMI SATPATHY VS SHALINI PANDIT, IAS	ADV. VS	// ()
62	D-CONTC/13069/2025 CONTC/1660/2025	SANTOSH KUMAR KAR VS ANSHUMAN SAHOO,STAMP COLLECTOR CUM SUB REGISTRAR,PIPILI	ADV. VS	// ()
63	D-CONTC/13099/2025 CONTC/1661/2025	JADUMANI BISOI VS N.R.PRADHAN,GENERAL MANAGER,FCI, ODISHA	ADV. VS	// ()
64	D-CONTC/13125/2025 CONTC/1662/2025	BHHAGWAT BHADRA VS DR.PRASANTA KUMAR PARIDA,CONTROLLER OF EXAMINATIONS,C.H.S.E, ODISHA	PRADIP KUMAR DHAL VS	// ()
65	D-CONTC/12850/2025 CONTC/1663/2025	ACHYUTANANDA KAR VS SIDDHESWAR BALIRAM BONDAR,IAS	ADV. VS	// ()
66	D-CONTC/13105/2025 CONTC/1664/2025	DUKHABANDHU ORAM VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()
67	D-CONTC/13102/2025 CONTC/1665/2025	PRASHANNA KUMAR SAHU VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// ()
68	D-CONTC/11941/2025 CONTC/1666/2025	SHYAM SUNDAR BEHERA VS	ADV VS	// ()

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69	D-CONTC/13106/2025 CONTC/1667/2025	SANTOSH KUMAR ROUT, DIST. EDUCATION OFFICER,CUTTACK KHIROD CHANDRA THAPA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// // ()
70	D-CONTC/13107/2025 CONTC/1668/2025	GHANA SHYAM SAHU VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// // ()
71	D-CONTC/13122/2025 CONTC/1669/2025	USHAT KUMBHAR VS RAJESH PRABHAKAR PATIL,IAS	ADV. VS	// // ()
72	D-CONTC/13128/2025 CONTC/1670/2025	HEMANTA KUMAR ROUT VS SARAT KUMAR MALLICK,PRINCIPAL I/C,VYASANGAR AUTONOMOUS COLLEGE,JAJPUR	ADV. VS	// // ()
73	D-CONTC/13129/2025 CONTC/1671/2025	SITARAM PATI VS SHALINI PANDIT, IAS	ADV. VS	// // ()
74	D-CONTC/13012/2025 CONTC/1672/2025	DR. LOPAMUDRA NANDA VS ASWATHY S., IAS	ADV. VS	// // ()
75	D-CONTC/13564/2025 CONTC/1673/2025	RASHMITA RANA VS SHUBHA SHARMA,COMMNR.-CUM-SECY. WOMEN AND CHILD DEVELOPMENT, ODISHA	ADV. VS	// // ()
76	D-CONTC/11781/2025 CONTC/1674/2025	GURU CHARAN SWAIN VS NIRANJAN BEHERA,DIST. EDUCATION OFFICER,JAGATSINGHPUR	ADV. VS	// // ()
77	D-CONTC/13156/2025 CONTC/1675/2025	SASMITA NANDA VS SHALINI PANDIT, IAS	PRASANTA KUMAR TRIPATHY VS	// // ()
78	D-CRLA/8718/2025 CRLA/402/2025	UMESH CHANDRA SWAIN VS STATE OF ODISHA(VIG.)	BHABANI SAMAL VS	BHUBANESWAR VIGILANCE /33 /2006 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000034/2010
79	D-CRLA/9736/2025 CRLA/403/2025	BANSIDHAR SINGH VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	BALASORE VIGILANCE /12 /2009 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000012/2009

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80	D-CRLA/9746/2025 CRLA/404/2025	DIPU KUMAR NAHAK@DIPU NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /65 /2021 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000051/2021
81	D-CRLA/9813/2025 CRLA/405/2025	SIBARAM SAHU VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	SAMBALPUR VIGILANCE /24 /2011 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000003/2012
82	D-CRLA/9834/2025 CRLA/406/2025	BIJAY LAXMI DASH VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	BHUBANESWAR VIGILANCE /16 /2006 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000085/2007
83	D-CRLA/9849/2025 CRLA/407/2025	SAMARU NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /341 /2024 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000025/2024
84	D-CRLA/9888/2025 CRLA/408/2025	BAHAN KHATEI VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	FATEGARH /178 /2019 A.D.J.,NAYAGARH(Nayagarh) ST/0000101/2020
85	D-CRLMA/9997/2025 CRLMA/45/2025	SK.SADIRUDDIN VS STATE OF ODISHA	ADITI HOTA VS	SPECIAL CRIME UNIT /16 /2023 (//
86	D-CRLMC/7469/2025 CRLMC/1349/2025	DIBENDU PRASAD SAHU @ DIBYENDU PRASAD SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	ANGUL SADAR PS /470 /2022 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000644/2022
87	D-CRLMC/7478/2025 CRLMC/1350/2025	DIBYENDU PRASAD SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	BANTALA /178 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000561/2023
88	D-CRLMC/8458/2025 CRLMC/1351/2025	GURDEEP SINGH VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /119 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000468/2024
89	D-CRLMC/8498/2025 CRLMC/1352/2025	SARAT ROUT VS STATE OF ODISHA	SWARAJ PATEL VS	TALSARA /145 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000743/2024
90	D-CRLMC/9171/2025 CRLMC/1353/2025	SAMARENDRA MAHANTA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	JARAPADA /141 /2012 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000039/2012
91	D-CRLMC/9152/2025	DINABANDHU PINGUA	SURJYA NARAYAN SAHU	SAMBALPUR VIGILANCE /16 /2016

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	CRLMC/1354/2025	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000005/2018
92	D-CRLMC/9826/2025 CRLMC/1355/2025	BHARAT BHUSAN BISHI VS STATE OF ODISHA	PURNA CHANDRA BEHERA VS	CANTONMENT ROAD /23 /2022 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000214/2022
93	D-CRLMC/9955/2025 CRLMC/1356/2025	CHANDAN SAHOO VS STATE OF ODISHA	HAREKRUSHNA DASH VS	KAMAKHYANAGAR /226 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000416/2023
94	D-CRLMC/9795/2025 CRLMC/1357/2025	NARASINGH BHUYAN@NARAHARI BHUYAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /63 /2008 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000300/2008
95	D-CRLMC/9798/2025 CRLMC/1358/2025	PUSPANJALI BHOI VS ANJALI PAHADI	JYOTIRMOY MOHAPATRA VS	/ /0 DISTRICT & SESSIONS JUDGE,BALASO CRA/0000073/2024
96	D-CRLMC/7631/2025 CRLMC/1359/2025	NIHAR AGARWAL VS PARUL AGARWAL	BIBHU PRASAD MOHANTY VS	/ /0 J.M.F.C,CUTTACK(Cuttack) CMC/0000393/2024
97	D-CRLMC/9193/2025 CRLMC/1360/2025	BIBEK@VIBEK@BIBEKANANDA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BETNOTI /336 /2021 J.M.F.C., BETANATI(Mayurbhanj) CT/0000970/2021
98	D-CRLMC/9998/2025 CRLMC/1361/2025	KHIRASINDHU SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	/ /0 ADDL.DISTRICT JUDGE,DHARAMGARH CRREV/0000006/2017
99	D-CRLMC/9945/2025 CRLMC/1362/2025	PRAHALLAD CHANDRA MALLICK VS STATE OF ODISHA	SHAKTI PRASAD RATH VS	/ /0 S.D.J.M.,JAJPUR(Jajapur) 2(C)CC/0000016/2002
100	D-CRLMC/7869/2025 CRLMC/1363/2025	MANOJ KUMAR PATI VS GANGOTRI MISHRA	SANJIT KUMAR DAS VS	/ /0 JUDGE FAMILY COURT-II,BHUBANESW CRL.EXN/0000074/2023
101	D-CRLMC/9786/2025 CRLMC/1364/2025	PRAKASH MUDULI VS STATE OF ODISHA	SARADA PRASAD DASH VS	RAMACHANDI /14 /2012 ASST. SESSION JUDGE,NIMAPARA(Puri) ST/0000044/2014
102	D-CRLMC/8617/2025 CRLMC/1365/2025	NAROTTAM MALLIK VS	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /159 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur)

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103	D-CRLMP/8636/2025 CRLMP/442/2025	STATE OF ODISHA NALINI BIHARI PATTANAIAK VS	TRILOCHAN PANIGRAHI VS	CT/0000812/2024 KUMBHARAPARA /317 /2023 ()
104	D-CRLMP/9812/2025 CRLMP/443/2025	STATE OF ODISHA SUBASH CHANDRA BEHERA VS	BYOMAKESH TRIPATHY VS	// //0 ()
105	D-CRLMP/9815/2025 CRLMP/444/2025	STATE OF ODISHA JASMI MURMU VS	BYOMAKESH TRIPATHY VS	// //0 ()
106	D-CRLMP/9814/2025 CRLMP/445/2025	STATE OF ODISHA SATYABRATA SAHOO VS	BYOMAKESH TRIPATHY VS	// //0 ()
107	D-CRLMP/9880/2025 CRLMP/446/2025	STATE OF ODISHA GIRIDHARI PRADHAN VS	ARUPANANDA GOSWAMY VS	// //0 ()
108	D-CRLMP/9253/2025 CRLMP/447/2025	STATE OF ODISHA KAILASH CHOUDHURY VS	BIREN SANKAR TRIPATHY VS	// //0 ()
109	D-CRLMP/9913/2025 CRLMP/448/2025	STATE OF ODISHA SMRUTI PRIYADARHINI VS	BRAHMANANDA TRIPATHY VS	// //0 JUDGE,FAMILY COURT,JAGATSINGPUR
110	D-CRLMP/8447/2025 CRLMP/449/2025	BISWAJIT NAYAK SACHIDANANDA SAHOO VS	MANORANJAN MISHRA VS	Crp/0000053/2024 //0 ()
111	D-CRLMP/10274/2025 CRLMP/450/2025	STATE OF ODISHA BINAPANI GIRI VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /264 /2024 ()
112	D-CRLMP/9899/2025 CRLMP/451/2025	STATE OF ODISHA KISHOR KUMAR KSHATRI VS	DEBABRATA RATH VS	// SASON /93 /2022 ()
113	D-CRLREV/7314/2025 CRLREV/187/2025	STATE OF ODISHA CHINMAY CHHATRIA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// JHARSUGUDA /709 /2024 A.D.J.,JHARSUGUDA(Jharsuguda) CRA/0000055/2024

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114	D-CRLREV/9191/2025 CRLREV/188/2025	PARSURAM SAHU VS STATE OF ODISHA	LAMBODAR ACHARI VS	BERHAMPUR SADAR /132 /2018 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000760/2018
115	D-CRLREV/9992/2025 CRLREV/189/2025	JUGESWAR SAHU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	LAKHANA /66 /2022 DIST.& SESSIONS JUDGE,NAWAPARA(O CRA/0000010/2024
116	D-FAO/11545/2025 FAO/149/2025	SUSHIL KUMAR PARDHIA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000117/2015
117	D-FAO/8584/2025 FAO/150/2025	DAMBARUDHAR LOHAR VS BIBEKANANDA MOHAPATRA	RAMAKANTA SAHOO VS	// ADM COMNR.FOR WORKMEN COMPEN EC/0000025/2022
118	D-MACA/9492/2025 MACA/391/2025	ARCHANA NAYAK VS GYANA RANJAN KHUNTIA	ANANGA KUMAR OTTA VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000110/2016
119	D-MACA/12998/2025 MACA/392/2025	URMILA SAHOO VS AJAY KUMAR SETHI	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000060/2016
120	D-MACA/10832/2025 MACA/393/2025	D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS SHASHMITA NAYAK	MAHITOSH SINHA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001261/2017
121	D-MACA/13132/2025 MACA/394/2025	DINABANDHU PRADHAN VS SESHADEV TRIPATHY	BISWAJIT MOHANTY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000019/2007
122	D-MATA/13055/2025 MATA/134/2025	MALAYA KETAN DAS VS JHARANA DAS	ARIJEET MISHRA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000108/2013
123	D-MATA/13155/2025 MATA/135/2025	MITANJALI DASH VS UMAKANTA PATI	PRASANTA KISHORE RAY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000151/2024
124	D-MATA/13203/2025 MATA/136/2025	RASHMI RANJAN BEHERA VS RUPALI BEHERA	SIDHESWAR RATH VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000179/2023
125	D-RPFAM/13195/2025	SANJIB KUMAR HOTA@SANJEEB KUMAR HOTA	DEBABRATA RATH	//

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	RPFAM/93/2025	VS SARITA MISHRA	VS	JUDGE, FAMILY COURT, BOUDH(Baudh) Crp/0000017/2024
126	D-RSA/6385/2025 RSA/165/2025	SIBARAJ PRADHAN VS SANJAYA KUMAR BARIK	HRUDANANDA MOHAPATRA VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) RFA/0000012/2017
127	D-RSA/7829/2025 RSA/166/2025	MADAN BHARASAGARIA @ MADAN SAGARIA VS RENGUNU BANCHHOR	SUSHANTA KUMAR JOSHI VS	// A.D.J.,TITILAGARH(Balangir) RFA/0000004/2012
128	D-RSA/11460/2025 RSA/167/2025	NISHAKAR JENA VS ANIRUDHA DAS	AKSHAYA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,BALASO RFA/0000229/2017
129	D-RSA/7407/2025 RSA/168/2025	MADHA MAJHI VS MADHA MAJHI	DURGA PRASAD PATTANAIAK VS	// DISTRICT & SESIONS JUDGE,BARIPADA RFA/0000321/2022
130	D-RSA/13177/2025 RSA/169/2025	KARANJIA (JUNIOR/AUTONOMOUS) COLLEGE, KARANJIA VS PRAVKAR BAGSINGH	ANAM CHARAN PANDA VS	// ADDL.SESIONS JUDGE,KARANJIA(Ma RFA/0000001/2023
131	D-RSA/9632/2025 RSA/170/2025	KRUPASINDHU JENA VS KOILA SANATARA	TAPAN KUMAR MOHANTY VS	// A.D.J.,ANANDAPUR(Kendujhar) RFA/0000021/2019
132	D-RVWPET/9332/2025 RVWPET/100/2025	RAMANATH PANDA VS PRESIDENT, NATIONAL WATER DEVLOPMENT AGENCY, NEW DELHI	ADV. VS	// () //
133	D-RVWPET/9328/2025 RVWPET/101/2025	MADAN MOHAN DHAL VS PRESIDENT, NATIONAL WATER DEVELOPMENT AGENCY, NEW DELHI	ADV. VS	// () //
134	D-RVWPET/9325/2025 RVWPET/102/2025	JUGAL KISHORE MUDULI VS PRESIDENT, NATIONAL WATER DEVELOPMENT AGENCY, NEW DELHI	ADV. VS	// () //
135	D-RVWPET/9503/2025 RVWPET/98/2025	RADHU CHARAN BEHURA VS PRESIDENT, NATIONAL WATER DEVELOPMENT AGENCY, NEW DELHI	ADV. VS	// () //
136	D-RVWPET/9150/2025 RVWPET/99/2025	KAILASH CHANDRA SAMAL VS	SWAPNA KUMAR OJHA VS	// ()

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137	D-WA/7473/2025 WA/686/2025	PRESIDENT, NATIONAL WATER DEVELOPMENT AGENCY, NEW DELHI RASHMIDHAR DAS VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	// // 0 //
138	D-WA/12405/2025 WA/687/2025	REGULATED MARKETING COMMITTEE, HINJILICUT,GANJAM VS AMIYA KUMAR PATTNAYAK	ATUL TRIPATHY VS	// 0 //
139	D-WA/12407/2025 WA/688/2025	REGULATED MARKETING COMMITTEE, HINJILICUT,GANJAM VS GOLAKA GOUDA	ATUL TRIPATHY VS	// 0 //
140	D-WA/12987/2025 WA/689/2025	STATE OF ODISHA VS JAYANANDA BAGH	SIDHARTH PRASAD DAS,A.S.C VS	// 0 //
141	D-WA/12988/2025 WA/690/2025	STATE OF ODISHA VS BIDYADHAR PALAI	SIDHARTH PRASAD DAS,A.S.C VS	// 0 //
142	D-WA/13140/2025 WA/691/2025	STATE OF ODISHA VS LIPIPUSPANJALI BEHERA	SASWAT DAS,A.G.A VS	// 0 //
143	D-WA/6470/2025 WA/692/2025	RAMESH CHANDRA BISHI VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
144	D-WA/11715/2025 WA/693/2025	STATE OF ODISHA VS RADHA KRISNA DASH	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
145	D-WP(C)/13029/2025 WP(C)/9474/2025	STATE OF ODISHA VS JANAKI BALLAV MISHRA	BIMBISAR DASH,A.G.A VS	// 0 //
146	D-WP(C)/12076/2025 WP(C)/9475/2025	BIPIN BEHARI SENAPATI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
147	D-WP(C)/12381/2025 WP(C)/9476/2025	ASIT KUMAR NAYAK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //

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148	D-WP(C)/12376/2025 WP(C)/9477/2025	NIRANJAN SWAIN VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
149	D-WP(C)/13181/2025 WP(C)/9478/2025	MALIK HERO VS STATE OF ODISHA	PITAMBAR JENA VS	// 0 //
150	D-WP(C)/12378/2025 WP(C)/9479/2025	PAMULAPATI LAKSHMI VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
151	D-WP(C)/13124/2025 WP(C)/9480/2025	RAMAKANTA MOHAKUD VS PURNA CHANDRA MOHAKUD	SOUGAT DASH VS	// 0 //
152	D-WP(C)/13266/2025 WP(C)/9481/2025	SAROJ KUMAR SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
153	D-WP(C)/13361/2025 WP(C)/9482/2025	SAUDAMINI PANDA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
154	D-WP(C)/13305/2025 WP(C)/9483/2025	SATYA RANJAN MOHARANA VS CHIEF MANAGER, BANK OF INDIA, RETAIL BANKING CENTRE, BBSR	DEBENDRA KUMAR SAHOO (1) VS	// 0 //
155	D-WP(C)/10007/2025 WP(C)/9484/2025	YASHALAXMI PAIKARAY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
156	D-WP(C)/13077/2025 WP(C)/9485/2025	SRINATH KUMAR DASH VS STATE OF ODISHA	PAMI RATH VS	// 0 //
157	D-WP(C)/13347/2025 WP(C)/9486/2025	BIKRAM KESHARI NAYAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
158	D-WP(C)/13059/2025 WP(C)/9487/2025	RAJANI RANJAN BALIYARSINGH VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
159	D-WP(C)/11332/2025	M/S GENUS POWER INFRASTRUCTURE LTD., JAIPUR, RAJASTHAN	SANDIPAN MISHRA	//

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	WP(C)/9488/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/13352/2025 WP(C)/9489/2025	PRADIP KUMAR SATPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
161	D-WP(C)/12421/2025 WP(C)/9490/2025	DR.BIPRABAR NAIK VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	// 0 //
162	D-WP(C)/12651/2025 WP(C)/9491/2025	DR.B.SUBRAMANYAM DAS VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
163	D-WP(C)/13263/2025 WP(C)/9492/2025	MAHESWAR PATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
164	D-WP(C)/13439/2025 WP(C)/9493/2025	MANMATH KUMAR TOLA VS REGIONAL TRANSPORT OFFICER, BALASORE	BRAJA MOHAN SARANGI VS	// 0 //
165	D-WP(C)/12476/2025 WP(C)/9494/2025	SRI SRI SATYABADI GOPINATH DEV BIJE FULAALASA, SAKHIGOPAL, PURI VS COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	GYANA RANJAN TRIPATHY VS	// 0 //
166	D-WP(C)/13287/2025 WP(C)/9495/2025	ROJALIN PARIDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
167	D-WP(C)/9433/2025 WP(C)/9496/2025	AKASH BEHERA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //
168	D-WP(C)/13353/2025 WP(C)/9497/2025	SUBASH CHANDRA SATAPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
169	D-WP(C)/9917/2025 WP(C)/9498/2025	MANORANJAN NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
170	D-WP(C)/11835/2025 WP(C)/9499/2025	SABITREE PATEL VS	SAGARIKA SAHOO VS	// 0

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171	D-WP(C)/12951/2025 WP(C)/9500/2025	STATE OF ODISHA UCCHAB SAHOO VS STATE OF ORISSA	SANTOSH KUMAR DASH VS	// // 0 //
172	D-WP(C)/10331/2025 WP(C)/9501/2025	GANGADHAR PANIGRAHI VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
173	D-WP(C)/12502/2025 WP(C)/9502/2025	BOYIDAPU SRINIVASU VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
174	D-WP(C)/13090/2025 WP(C)/9503/2025	BIBHU PADARBINDA SAMANTRAY VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
175	D-WP(C)/10879/2025 WP(C)/9504/2025	KISHORE CHANDRA MISHRA VS STATE OF ORISSA	HEMANTA KUMAR ROUT VS	// 0 //
176	D-WP(C)/13117/2025 WP(C)/9505/2025	SANDIP MISHRA VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //
177	D-WP(C)/12665/2025 WP(C)/9506/2025	RADHANATH MALLICK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
178	D-WP(C)/13097/2025 WP(C)/9507/2025	BABU JENA VS THE GENERAL MANAGER, UNION BANK OF INDIA	MANORANJAN DAS VS	// 0 //
179	D-WP(C)/13437/2025 WP(C)/9508/2025	CHINMAYEE MOHAPATRA VS BRANCH MANAGER, CNH INDUSTRIAL CAPITAL LTD., BBSR	BRAJA MOHAN SARANGI VS	// 0 //
180	D-WP(C)/12667/2025 WP(C)/9509/2025	TEJARAJ PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
181	D-WP(C)/13093/2025 WP(C)/9510/2025	RAMESH SATNAMY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //

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182	D-WP(C)/10280/2025 WP(C)/9511/2025	NASIMA KHATUN VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
183	D-WP(C)/12863/2025 WP(C)/9512/2025	ANIL NAIK VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
184	D-WP(C)/10118/2025 WP(C)/9513/2025	BAHUDI JENA VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
185	D-WP(C)/8873/2025 WP(C)/9514/2025	ORISSA GRAMYA BANK, CHATHIA BRANCH, KEONJHAR VS CHAIRMAN CUM MANAGING DIRECTOR, ORIENTAL INSURANCE COMPANY LTD., NEW DELHI	AUROVINDA MOHANTY VS	// 0 //
186	D-WP(C)/13095/2025 WP(C)/9515/2025	NIRUPAMA DAS VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
187	D-WP(C)/12628/2025 WP(C)/9516/2025	CHANDRAKANTA PARIDA VS THE STATE TAX OFFICER, CT AND GST CIRCLE, JAJPUR,	UPASANA BAL VS	// 0 //
188	D-WP(C)/12896/2025 WP(C)/9517/2025	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
189	D-WP(C)/13134/2025 WP(C)/9518/2025	HIRAMANI MURMU VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
190	D-WP(C)/10337/2025 WP(C)/9519/2025	AJAY KUMAR DASH VS STATE OF ORISSA	LAMBIT SENAPATI VS	// 0 //
191	D-WP(C)/13341/2025 WP(C)/9520/2025	MOHAMMED SHAMIM VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
192	D-WP(C)/13015/2025 WP(C)/9521/2025	DIVYA PENTA, GARABANDHA, GAJAPATI VS THE UNION OF INDIA	RAMESH CHANDRA JENA VS	// 0 //
193	D-WP(C)/13116/2025	KADAMBARI MOHANTA	SANJAY KUMAR SAMANTARAY	//

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	WP(C)/9522/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/12900/2025 WP(C)/9523/2025	SUNADHAR DANSANA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
195	D-WP(C)/12877/2025 WP(C)/9524/2025	M/S.RASHMI RANJAN MUDULY VS THE ASSISTANT COMMISSIONER OF CGST AND CENTRAL EXCISE CUSTOMS, CUTTACK II, DIVISION, CUTTACK	BIJAY PANDA VS	// 0 //
196	D-WP(C)/10831/2025 WP(C)/9525/2025	PHULABAS KISAN VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
197	D-WP(C)/12630/2025 WP(C)/9526/2025	AYASH KANTA NAIK VS ODISHA INFORMATION COMMISSION,BHUBANESWAR	SADASIVA PATRA (1) VS	// 0 //
198	D-WP(C)/12943/2025 WP(C)/9527/2025	KRUSHNA CHANDRA PARIDA VS STATE OF ORISSA	SANTOSH KUMAR DASH VS	// 0 //
199	D-WP(C)/10894/2025 WP(C)/9528/2025	MECHA KALUNDIA VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
200	D-WP(C)/13119/2025 WP(C)/9529/2025	BHARATI DASH VS THE STATE OF ODISHA	SHILPI SIDHARTA MOHAPATRA VS	// 0 //
201	D-WP(C)/10590/2025 WP(C)/9530/2025	MANOJ KUMAR BEHERA VS UNION OF INDIA	SUBASH CHANDRA ACHARYA VS	// 0 //
202	D-WP(C)/12878/2025 WP(C)/9531/2025	GEW MACHINES, SUNDARGARH VS THE STATE TAX OFFICER, SUNDARGARH CIRCLE, SUNDARGARH	UPASANA BAL VS	// 0 //
203	D-WP(C)/13281/2025 WP(C)/9532/2025	M/S. PRAFULLA CHANDRA KHATUA, MAYURBHANJ VS THE STATE TAX OFFICER OF CT AND GST, MAYURBHANJ	UPASANA BAL VS	// 0 //
204	D-WP(C)/13336/2025 WP(C)/9533/2025	ANAM CHARAN MALLIK VS	DURGESH NARAYAN RATH VS	// 0

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205	D-WP(C)/13366/2025 WP(C)/9534/2025	STATE OF ODISHA DR.CHAITANYA SUNDAR DASH VS	JAYANANDA JENA VS	// // ()
206	D-WP(C)/8869/2025 WP(C)/9535/2025	STATE OF ODISHA ORISSA GRAMYA BANK, PICHIKULI BRANCH, KHURDA VS	AUROVINDA MOHANTY VS	// // ()
207	D-WP(C)/7646/2025 WP(C)/9536/2025	CHAIRMAN CUM MANAGING DIRECTOR, ORIENTAL INSURANCE COMPANY LTD., NEW DELHI NISHIKANTA MAHAKUL VS	UMAKANT SAHOO VS	// // ()
208	D-WP(C)/13371/2025 WP(C)/9537/2025	STATE OF ODISHA CHHABI PRADHAN VS	JAYANANDA JENA VS	// // ()
209	D-WP(C)/13344/2025 WP(C)/9538/2025	STATE OF ODISHA KSHIRODA PRASAD SAHOO VS	SANGRAM JENA VS	// // ()
210	D-WP(C)/12780/2025 WP(C)/9539/2025	STATE OF ODISHA GHASIRAM BIBHAR VS	RABINDRA KUMAR PATNAIK VS	// // ()
211	D-WP(C)/13386/2025 WP(C)/9540/2025	STATE OF ODISHA SIPRARANI MUDULI VS	KRISHNA CHANDRA SAHU VS	// // ()
212	D-WP(C)/13373/2025 WP(C)/9541/2025	STATE OF ODISHA BIPIN BIHARI DASH VS	JAYADEBA BEHERA, P.K. SAMAL , B.MISHRA, S.K. BAG (CAVEATOR) JAYANANDA JENA	// // ()
213	D-WP(C)/13349/2025 WP(C)/9542/2025	STATE OF ODISHA ASHOK KUMAR POLAI VS	SANGRAM JENA VS	// // ()
214	D-WP(C)/11192/2025 WP(C)/9543/2025	STATE OF ODISHA SRI KRISHNA NURSING TRAINING SCHOOL, BALASORE VS	PAMI RATH VS	// // ()
215	D-WP(C)/13434/2025 WP(C)/9544/2025	STATE OF ODISHA DEBENDRA NATH DAS VS	SOMA PATNAIK VS	// // ()
		THE AUTHORIZED OFFICER-CUM-CHIEF MANAGER, UNION BANK OF INDIA, UMFB BRANCH, BBSR		//

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216	D-WP(C)/11203/2025 WP(C)/9545/2025	SUBRAT KUMAR BHUTIA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
217	D-WP(C)/13174/2025 WP(C)/9546/2025	PURNAMI MADIA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
218	D-WP(C)/13357/2025 WP(C)/9547/2025	RAJANIKANTA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
219	D-WP(C)/13376/2025 WP(C)/9548/2025	MAHESWAR PATRA VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
220	D-WP(C)/12318/2025 WP(C)/9549/2025	M/S S.S. ELECTRICALS, AMALAPADA, ANGUL VS UNION OF INDIA	BIKRAM KISHORE NAYAK VS	// 0 //
221	D-WP(C)/13127/2025 WP(C)/9550/2025	CHERUKURU SATIS KUMAR @ CH SATIS KUMAR VS THE BRANCH MANAGER, UNION BANK OF INDIA,	PRASANNA KUMAR MISHRA VS	// 0 //
222	D-WP(C)/13451/2025 WP(C)/9551/2025	HARIBALLAV DASH VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
223	D-WP(C)/12418/2025 WP(C)/9552/2025	MANJARI BISI VS THE GENERAL MANAGER, CANARA BANK, BBSR	ADYASIDHI MISHRA VS	// 0 //
224	D-WP(C)/13131/2025 WP(C)/9553/2025	M/S RAJESH KEDIA VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
225	D-WP(C)/13180/2025 WP(C)/9554/2025	PITABASA RANA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
226	D-WP(C)/10725/2025 WP(C)/9555/2025	BAYER CROPSCIENCE LTD, MAHARASHTRA VS UNION OF INDIA	BIBHU PRASAD MOHANTY VS	// 0 //
227	D-WP(C)/13553/2025	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY, BBSR	SHIBASHISH MISRA	//

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	WP(C)/9556/2025	VS NATIONAL HUMAN RIGHTS COMMISSION, NEW DELHI	VS	0 //
228	D-WP(C)/13593/2025 WP(C)/9557/2025	DR.NURUL AMIN VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
229	D-WP(C)/13123/2025 WP(C)/9558/2025	BAIJAYANTI MALA DEVI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
230	D-WP(C)/13148/2025 WP(C)/9559/2025	SUSIL KUMAR NAYAK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
231	D-WP(C)/9697/2025 WP(C)/9560/2025	NOVEL SIDHARTH ENGLISH MEDIUM EDUCATIONAL TRUST, KORAPUT VS CENTRAL BOARD OF DIRECT TAXES, NEW DELHI	PRANAYA KUMAR MISHRA VS	// 0 //
232	D-WP(C)/7644/2025 WP(C)/9561/2025	SEBATI DEHURY VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
233	D-WP(C)/13446/2025 WP(C)/9562/2025	DILLIP KUMAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
234	D-WP(C)/13173/2025 WP(C)/9563/2025	KARTIK CHANDRA NAYAK VS EMPLOYEES STATE INSURANCE CORPORATION, BBSR	ABHAY KHANDELWAL VS	// 0 //
235	D-WP(C)/13187/2025 WP(C)/9564/2025	RAMAKANTA MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
236	D-WP(C)/13178/2025 WP(C)/9565/2025	DILIP KUMAR ROUTRAY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
237	D-WP(C)/12443/2025 WP(C)/9566/2025	TRINATH JENA VS THE COMMISSIONER OF CT AND GST, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
238	D-WP(C)/12967/2025 WP(C)/9567/2025	M/S. LINGARAJ ASSOCIATES, BBSR VS	ANANTA NARAYAN PATTANAYAK VS	// 0

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239	D-WP(C)/13598/2025 WP(C)/9568/2025	STATE OF ODISHA CHITTA RANJAN NAYAK VS	SUJATA JENA VS	// // 0
240	D-WP(C)/13233/2025 WP(C)/9569/2025	STATE OF ODISHA SAROJINI NAG VS	SRIKANTA MAHUNTA VS	// // 0
241	D-WP(C)/12474/2025 WP(C)/9570/2025	STATE OF ODISHA NANDA KISHOR PATEL VS	SIDHARTHA DAS VS	// // 0
242	D-WP(C)/13561/2025 WP(C)/9571/2025	THE STATE OF ODISHA DR.SMIRITI SHIKHA PRADHAN VS	ANSHUMAN RAY VS	// // 0
243	D-WP(C)/11364/2025 WP(C)/9572/2025	STATE OF ODISHA DAYANIDHI BEHERA VS	AMIYA KUMAR MOHANTY VS	// // 0
244	D-WP(C)/12765/2025 WP(C)/9573/2025	STATE OF ODISHA M/S INDUSIND BANK LTD VS	AMIYA RANJAN SETHY VS	// // 0
245	D-WP(C)/12575/2025 WP(C)/9574/2025	STATE OF ODISHA HARIHAR PANI VS	GOPAL KRUSHNA MOHANTY VS	// // 0
246	D-WP(C)/13168/2025 WP(C)/9575/2025	STATE OF ODISHA BALARAM KAR VS	DR.PURUSOTTAM CHULI VS	// // 0
247	D-WP(C)/13114/2025 WP(C)/9576/2025	STATE OF ODISHA KISHORE KUMAR RAY VS	MANOJ KUMAR PANDA VS	// // 0
248	D-WP(C)/13482/2025 WP(C)/9577/2025	STATE OF ODISHA SUNASIRA DOMB VS	ASIT KUMAR NAYAK VS	// // 0
249	D-WP(C)/9430/2025 WP(C)/9578/2025	STATE OF ODISHA SRIPATI BEHERA VS	RAJALAXMI BISWAL VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/12642/2025 WP(C)/9579/2025	MAHESWAR PANIGRAHY VS GOVT. OF ODISHA	PRATIK DASH VS	// 0 //
251	D-WP(C)/12107/2025 WP(C)/9580/2025	SATYA DAS VS BERHAMPUR UNIVERSITY, BERHAMPUR	SADASIVA PATRA (1) VS	// 0 //
252	D-WP(C)/13227/2025 WP(C)/9581/2025	BIPRA CHARAN PATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
253	D-WP(C)/13229/2025 WP(C)/9582/2025	KALYANI KSHATRI VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
254	D-WP(C)/13414/2025 WP(C)/9583/2025	M/S FIREWATTER DISTILLERIES PVT. LTD., RAYAGADA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
255	D-WP(C)/13223/2025 WP(C)/9584/2025	DHANAMATI MEHER VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
256	D-WP(C)/12349/2025 WP(C)/9585/2025	RASHMIREKHA NANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
257	D-WP(C)/13234/2025 WP(C)/9586/2025	M/S. JAY JAGANNATH FILLING STATION VS COMMISSIONER OF SALES TAX (CT AND GST)	KSHIROD KUMAR SAHOO VS	// 0 //
258	D-WP(C)/13232/2025 WP(C)/9587/2025	PITABASH NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
259	D-WP(C)/12887/2025 WP(C)/9588/2025	BIKRAM MISHRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
260	D-WP(C)/13016/2025 WP(C)/9589/2025	CHANDRABHANU MAJHI VS CHAIRMAN NATIONAL INSTITUTE OF OPEN SCHOOLING,(NIOS),UTTARPRADESH	DEBASHISHA HOTA VS	// 0 //
261	D-WP(C)/13409/2025	RANJAN KUAMR SINGH	TUNA SAHU	//

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	WP(C)/9590/2025	VS	VS	0
		ICICI BANK LTD., KHARVELA NAGAR, BBSR		//
262	D-WP(C)/12643/2025	RAJESH KUMAR GUPTA	PRATIK DASH	//
	WP(C)/9591/2025	VS	VS	0
		JOINT COMMISSIONER OF GST (APPEAL), TERRITORIAL RANGE, BOLANGIR		//
263	D-WP(C)/13231/2025	SHARAT JENA	PRABODHA CHANDRA NAYAK	//
	WP(C)/9592/2025	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/13056/2025	M/S GEOFAST FLOUR MILLS PRIVATE LTD., JAJPUR	RAMESH CHANDRA JENA	//
	WP(C)/9593/2025	VS	VS	0
		THE UNION OF INDIA		//
265	D-WP(C)/12853/2025	UPENDRA NATH SWAIN	ANUPAM RATH	//
	WP(C)/9594/2025	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/11087/2025	SUDHAKAR SAHOO	SUBASH CHANDRA PUSPALAKA	//
	WP(C)/9595/2025	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/11487/2025	SWARANALATA SAMAL	PRAKASH CHANDRA DASH	//
	WP(C)/9596/2025	VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/13480/2025	RABI CHANDRA DOMB	SAMANTA BHUYAN	//
	WP(C)/9597/2025	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/10153/2025	BIRABARA BEHERA	SUBASH CHANDRA PUSPALAKA	//
	WP(C)/9598/2025	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/13261/2025	BEDA KUMBHAR	SANJIBANI MISHRA	//
	WP(C)/9599/2025	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/10405/2025	DUMMU MOHANRAO	BONDADA PURUSHOTTAM YADAV	//
	WP(C)/9600/2025	VS	VS	0
		UNION OF INDIA		//
272	D-WP(C)/10535/2025	BHIKARI MAJHI	JYOTIRMAYA SAHOO	//
	WP(C)/9601/2025	VS	VS	0

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273	D-WP(C)/12899/2025 WP(C)/9602/2025	COLLECTOR AND DIST.MAGISTRATE GANJAM MADHUSMITA BARIK VS NIHAR RANJAN BARIK	LALITENDU MISHRA VS	// // ()
274	D-WP(C)/13143/2025 WP(C)/9603/2025	ANJALI SAHOO VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// ()
275	D-WP(C)/12954/2025 WP(C)/9604/2025	ABHIRAM PRADHAN VS STATE OF ORISSA	SANTOSH KUMAR DASH VS	// ()
276	D-WP(C)/13149/2025 WP(C)/9605/2025	KISHORE KUMAR SWAIN VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// ()
277	D-WP(C)/13150/2025 WP(C)/9606/2025	BRAJA KISHOR MAHAPATRA VS THE REGISTRAR OF COOPERATIVE SOCIETIES, BBSR	SOUMIK SPANDAN TRIPATHY VS	// ()
278	D-WP(C)/13301/2025 WP(C)/9607/2025	JAMUNA NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()
279	D-WP(C)/10538/2025 WP(C)/9608/2025	JOGENDRA MAJHI VS COLLECTOR AND DIST.MAGISTRATE, GANJAM	JYOTIRMAYA SAHOO VS	// ()
280	D-WP(C)/13151/2025 WP(C)/9609/2025	PADMAVATI SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()
281	D-WP(C)/13306/2025 WP(C)/9610/2025	PABITRA RANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()
282	D-WP(C)/10544/2025 WP(C)/9611/2025	GOBINDA MAJHI VS COLLECTOR AND DIST.MAGISTRATE, GANJAM	JYOTIRMAYA SAHOO VS	// ()
283	D-WP(C)/10547/2025 WP(C)/9612/2025	NARAYAN MAJHI VS COLLECTOR AND DIST.MAGISTRATE, GANJAM	JYOTIRMAYA SAHOO VS	// ()

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284	D-WP(C)/13152/2025 WP(C)/9613/2025	TIKI SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
285	D-WP(C)/11854/2025 WP(C)/9614/2025	RAMA CHANDRA MALLICK VS COLLECTOR CUM DIST.MAGISTRATE, JAGATSINGHPUR	SRINIVAS MOHANTY VS	// 0 //
286	D-WP(C)/13167/2025 WP(C)/9615/2025	ANANATA NAYAK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
287	D-WP(C)/13571/2025 WP(C)/9616/2025	BALASORE ZILLA PRIVATE BUS OWNERS ASSOCIATION, BALASORE VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
288	D-WP(C)/13171/2025 WP(C)/9617/2025	RAMESH CHANDRA SETHY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
289	D-WP(C)/12996/2025 WP(C)/9618/2025	GHANASHYAM TAMSOY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
290	D-WP(C)/12814/2025 WP(C)/9619/2025	TRILOCHANA JENA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
291	D-WP(C)/13185/2025 WP(C)/9620/2025	ABHIMANYU SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
292	D-ABLAPL/9173/2025 ABLAPL/3830/2025	MANAS RANJAN RATH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	//0 0 //
293	D-ABLAPL/9939/2025 ABLAPL/3831/2025	ASMITA PATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANTABANIA PS /44 /2025 0 //
294	D-ABLAPL/9731/2025 ABLAPL/3832/2025	PRADIP KUMAR BEHERA VS STATE OF ODISHA	DEVI PRASAD DASH VS	MANCHESWAR P.S. /688 /2024 0 //
295	D-ABLAPL/9838/2025	KUSUMANJALI DHAL	PRATAP CHANDRA MISHRA	NANDIPADA /91 /2025

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	ABLAPL/3833/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/9851/2025 ABLAPL/3834/2025	NARENDRA BARIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /89 /2025 () //
297	D-ABLAPL/9844/2025 ABLAPL/3835/2025	RINKU @ ANANTA MALLICK VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	PIPLI /153 /2025 () //
298	D-ABLAPL/9953/2025 ABLAPL/3836/2025	ABANI @ AMBUANI @ SUMITRA PADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /73 /2023 () //
299	D-ABLAPL/9846/2025 ABLAPL/3837/2025	KARTIK BARIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /89 /2025 () //
300	D-ABLAPL/9954/2025 ABLAPL/3838/2025	KABI PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	KHALLIKOTE /662 /2024 () //
301	D-ABLAPL/9847/2025 ABLAPL/3839/2025	NIRANJAN ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DHARMASALA /526 /2024 () //
302	D-ABLAPL/8010/2025 ABLAPL/3840/2025	MOJESH EKKA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	BONAI /244 /2024 () //
303	D-ABLAPL/9690/2025 ABLAPL/3841/2025	BISWARANJAN MALIK @ GULU VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	PATTAMUNDAI /43 /2025 () //
304	D-ABLAPL/9087/2025 ABLAPL/3842/2025	MD. IMRAN HOSEN @ MD IMRAN HUSSAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /117 /2025 () //
305	D-ABLAPL/10009/2025 ABLAPL/3843/2025	BATULA PANDAB @ KALIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NIHALPRASAD /12 /2025 () //
306	D-ABLAPL/9767/2025 ABLAPL/3844/2025	SUMAN DAS @ SAROJ KUMAR DAS VS	SURESH CHANDRA PRADHAN VS	KENDRAPARA SADAR /158 /2025 ()

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307	D-ABLAPL/10012/2025 ABLAPL/3845/2025	STATE OF ODISHA SUDHIR KUMAR RANASINGH VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	// CUTTACK SADAR /203 /2025 () //
308	D-ABLAPL/9617/2025 ABLAPL/3846/2025	BISWA RANJAN MALIK @ GULU VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	PATTAMUNDAI /45 /2025 () //
309	D-ABLAPL/8551/2025 ABLAPL/3847/2025	STATE OF ODISHA DEBIPRASANNA HAZRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADACHANA /64 /2025 () //
310	D-ABLAPL/10065/2025 ABLAPL/3848/2025	STATE OF ODISHA LAKESH PRADHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	NARASINGHPUR /49 /2025 () //
311	D-ABLAPL/10067/2025 ABLAPL/3849/2025	STATE OF ODISHA BENUDHAR JENA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	NARASINGHPUR /49 /2025 () //
312	D-ABLAPL/10033/2025 ABLAPL/3850/2025	STATE OF ODISHA NAFIS UDDIN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARPALLI /84 /2025 () //
313	D-ABLAPL/7804/2025 ABLAPL/3851/2025	STATE OF ODISHA PAPU SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /657 /2024 () //
314	D-ABLAPL/9684/2025 ABLAPL/3852/2025	STATE OF ODISHA PARASURAM SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /59 /2025 () //
315	D-ABLAPL/9539/2025 ABLAPL/3853/2025	STATE OF ODISHA UMESH CHANDRA PADHI @ UMESH CHANDRA PADHEE VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	ANANDAPUR /75 /2025 () //
316	D-ABLAPL/6751/2025 ABLAPL/3854/2025	STATE OF ODISHA BHARAT SANKHUA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	PARJANG /70 /2025 () //
317	D-ABLAPL/10015/2025 ABLAPL/3855/2025	STATE OF ODISHA KASISH @ KASHIS JENA VS STATE OF ODISHA	SATYABRATA DASH VS	NAYAPALLI P.S. /105 /2025 () //

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318	D-ABLAPL/9796/2025 ABLAPL/3856/2025	PRASHANT KUMAR SHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /101 /2025 () //
319	D-ABLAPL/7808/2025 ABLAPL/3857/2025	SIDHANTA JENA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /657 /2024 () //
320	D-ABLAPL/10029/2025 ABLAPL/3858/2025	RANJAN PAL VS STATE OF ODISHA	MANORANJAN DAS VS	NIHALPRASAD /57 /2025 () //
321	D-ABLAPL/10016/2025 ABLAPL/3859/2025	MIHIR KUMAR DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	/ /0 () //
322	D-ABLAPL/9958/2025 ABLAPL/3860/2025	ABINASH SHA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	GHASIPURA /127 /2025 () //
323	D-ABLAPL/10030/2025 ABLAPL/3861/2025	BIDYDHAR PAL VS STATE OF ODISHA	MANORANJAN DAS VS	NIHALPRASAD /57 /2025 () //
324	D-ABLAPL/9825/2025 ABLAPL/3862/2025	P.RAKESH PAHAN @ SANGRAM DHANU PAHAN VS STATE OF ODISHA	KAILASH CHANDRA PRADHAN VS	KHALLIKOTE /247 /2025 () //
325	D-ABLAPL/9668/2025 ABLAPL/3863/2025	PREMJIT MOHANTY @ PREMJEET MOHANTY VS STATE OF ODISHA	SIDDHARTH SAMAL VS	TALABANIA /170 /2023 () //
326	D-ABLAPL/10004/2025 ABLAPL/3864/2025	DHRUTI SUNDAR TRIPATHY VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	MAHILA P.S.(BBSR) /50 /2025 () //
327	D-ABLAPL/9960/2025 ABLAPL/3865/2025	SUBRAT KUMAR SETHY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /117 /2025 () //
328	D-ABLAPL/9941/2025 ABLAPL/3866/2025	RATHI BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	JODAPADAR /16 /2021 () //
329	D-ABLAPL/9320/2025	BIKASH CHANDRA SWAIN @ BIKASH CH. SWAIN	SUBODH KUMAR MOHANTY	LAIKERA /93 /2025

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	ABLAPL/3867/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/10036/2025 ABLAPL/3868/2025	SK. MORAD HOSSAIN @ SK. MORAD VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUNABAZAR /66 /2025 () //
331	D-ABLAPL/9773/2025 ABLAPL/3869/2025	BISWANATH HANTAL VS STATE OF ODISHA	RABINDRANATH BARIK VS	CHITRAKONDA /71 /2023 () //
332	D-ABLAPL/9962/2025 ABLAPL/3870/2025	ANTARYAMI BARIK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	TIRTOL /487 /2023 () //
333	D-ABLAPL/9963/2025 ABLAPL/3871/2025	ABHINAS MALLIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /49 /2025 () //
334	D-ABLAPL/9777/2025 ABLAPL/3872/2025	PADU HANTAL VS STATE OF ODISHA	RABINDRANATH BARIK VS	CHITRAKONDA /71 /2023 () //
335	D-ABLAPL/10007/2025 ABLAPL/3873/2025	ASHOK CHANDRA SAMANTARAY @ ASHOK SAMANTARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /71 /2025 () //
336	D-ABLAPL/9925/2025 ABLAPL/3874/2025	ASHOK BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	BALIPATNA /139 /2025 () //
337	D-ABLAPL/9304/2025 ABLAPL/3875/2025	LAXMIDHAR KHUNTIA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	PIRAHAT P.S /61 /2025 () //
338	D-ABLAPL/10010/2025 ABLAPL/3876/2025	DURYODHAN PARIDA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	JAJPUR SADAR /73 /2025 () //
339	D-ABLAPL/9666/2025 ABLAPL/3877/2025	PRASANTA KUMAR SAMANTA VS STATE OF ODISHA	GIRIJA BALLAV DAS VS	CHAULIAGANJA /91 /2025 () //
340	D-ABLAPL/9669/2025 ABLAPL/3878/2025	RABINDRA TRIPATHY VS	BIJAYA KUMAR BEHERA 1 VS	SABARANG /74 /2025 ()

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341	D-ABLAPL/9314/2025 ABLAPL/3879/2025	STATE OF ODISHA AMRESH MOHANTY VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// KHANDAGIRI P.S. /38 /2024 ()
342	D-ABLAPL/9917/2025 ABLAPL/3880/2025	HARA NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// BARKOTE /538 /2024 ()
343	D-ABLAPL/8974/2025 ABLAPL/3881/2025	SUSHANTA KUMAR NAYAK @ PAGAL NAYAK @ SUSHANTA NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// BANSADA /81 /2025 ()
344	D-ABLAPL/9752/2025 ABLAPL/3882/2025	LIJA MOHANTY @ BEDABHARATI ROUT VS STATE OF ODISHA	S.S.RAY (2) VS	// AIR FIELD P.S. /58 /2025 ()
345	D-ABLAPL/9936/2025 ABLAPL/3883/2025	HRUSHIKESH MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// BANSADA /109 /2025 ()
346	D-ABLAPL/9702/2025 ABLAPL/3884/2025	DINESH SAHU VS STATE OF ODISHA	RASHMI RANJAN SINHA VS	// BARPALLI /42 /2025 ()
347	D-ABLAPL/9934/2025 ABLAPL/3885/2025	BISWAJIT BEHERA @ BIKI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// BALIMI /274 /2024 ()
348	D-ABLAPL/9946/2025 ABLAPL/3886/2025	TAPAS DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	// //0 ()
349	D-ABLAPL/10139/2025 ABLAPL/3887/2025	KSHIROD CHANDRA NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// NANDIPADA /74 /2025 ()
350	D-ABLAPL/9967/2025 ABLAPL/3888/2025	BHAGABAN DAS @ BAYA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// TIHIDI /195 /2023 ()
351	D-ABLAPL/9968/2025 ABLAPL/3889/2025	SAGAR SAHU VS STATE OF ODISHA	NIBEDITA MOHANTY VS	// ANGUL TOWN /107 /2025 ()

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352	D-ABLAPL/8809/2025 ABLAPL/3890/2025	KABITA BEHERA VS STATE OF ODISHA	KAJAL SAHOO VS	SALIPUR /101 /2025 () //
353	D-ABLAPL/9974/2025 ABLAPL/3891/2025	BADU MALIK @ SANJIT MALIK VS STATE OF ODISHA	PARSURAM PANDA VS	MARINE CHUDAMANI /50 /2022 () //
354	D-ABLAPL/9980/2025 ABLAPL/3892/2025	AKHAYA ROUT @ AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	SATYA MOHAPATRA VS	NIALI /126 /2025 () //
355	D-ABLAPL/10024/2025 ABLAPL/3893/2025	BISIKESHAN NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANTALA /413 /2022 () //